

**THE GAUHATI HIGH COURT**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

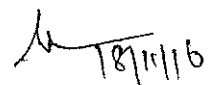
**NOTIFICATION NO. 64**

Dated Guwahati, the 18<sup>th</sup> November, 2016

**In supersession of all previous Orders / Notifications, Hon'ble the Chief Justice has been pleased to re-constitute / dissolve the Committees in the manner indicated below:-**

SL NO.	NAME OF THE COMMITTEE	NAMES OF THE HON'BLE JUDGES / MEMBERS	SECRETARY
01.	Administrative Committee.	Hon'ble the Chief Justice Hon'ble Mr. Justice Hrishikesh Roy Hon'ble Mr. Justice A.K. Goswami Hon'ble Mr. Justice Ujjal Bhuyan	Registrar General
02.	Committee for dealing with all matters relating to Officers and Staff of the High Court Principal Seat and Outlying Benches to deal with following matters: a) Promotion & <b>ACP</b> of Officers and Staff. b) All matters relating to ACRs of Officers and staff. c) Staff Welfare.	Hon'ble Mr. Justice Hrishikesh Roy Hon'ble Mr. Justice Ujjal Bhuyan Hon'ble Mr. Justice Suman Shyam	Registrar (Estt.)
03.	Committee for Centralized Recruitment for Officers & Staff of Subordinate Judiciary and all Benches of the High Court.	Hon'ble Mr. Justice A.K. Goswami Hon'ble Mr. Justice Ujjal Bhuyan Hon'ble Mr. Justice Suman Shyam	Registrar (Admn.) To be assisted by Joint Registrar (Recruitment)
04.	Committee to monitor implementation of Action Plan for disposal of cases in Subordinate Courts, etc.	Hon'ble Mr. Justice Ujjal Bhuyan Hon'ble Mr. Justice Suman Shyam Hon'ble Mr. Justice K. R. Surana	Registrar (Judicial)

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05.	Rule Committee under Section 123 of the CPC	Hon'ble Mr. Justice A.K. Goswami Hon'ble Mr. Justice P.K. Phukan Hon'ble Mr. Justice P. K. Deka Dist. & Sessions Judge, Kamrup, Guwahati. Shri G.N. Sahewalla, Senior Advocate. Shri Hari Kanta Deka, Senior Advocate	Registrar (Judicial)
06.	Rule Committee for all other Rules	Hon'ble Mr. Justice A.K. Goswami Hon'ble Mr. Justice A.M. Bujur Barua	Registrar (Vigilance)
07.	Committee to look/re-examine into the existing statutory rules dealing with the appointment of staff in the Gauhati High Court as well as in the subordinate Courts under the jurisdiction of the Gauhati High Court.	Hon'ble Mr. Justice Ujjal Bhuyan Hon'ble Mr. Justice Paran Kumar Phukan Hon'ble Mrs. Justice Rumi Kumari Phukan Hon'ble Mr. Justice Nelson Sailo	Registrar (Admn.) to be assisted by the Joint Registrar (Recruitment)
08.	Committee for recruitment of supporting staff of Foreigners Tribunal, Assam.	Hon'ble Mr. Justice Ujjal Bhuyan Hon'ble Mr. Justice Ajit Borthakur	Registrar (Judicial)
09.	Arrear Committee	Hon'ble Mr. Justice Ujjal Bhuyan Hon'ble Mr. Justice Paran Kumar Phukan Hon'ble Mr. Justice K.R. Surana	Registrar (Judicial)
10.	Committee for examining the matter of Assured Career Progression (ACP) and functional scale to the officers of Assam : Judicial Service, Nagaland Judicial Service, Aizawl Judicial Service and Arunachal Pradesh Judicial Service	Hon'ble Mr. Justice A.K. Goswami Hon'ble Mr. Justice Paran Kr. Phukan Hon'ble Mr. Justice S. Serto	Registrar (Vigilance)

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11.	Committee for consideration of the representations submitted by the Judicial Officers under the jurisdiction of the Hon'ble Gauhati High Court for <b>expunction</b> / revision of remarks and / or upgradation of gradings recorded in their ACRs.	Hon'ble Mr. Justice A.K. Goswami Hon'ble Mr. Justice Ujjal Bhuyan Hon'ble Mr. Justice A.M. Bujor Barua	-
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NAME OF THE COMMITTEE	NAMES OF THE HON'BLE JUDGES / MEMBERS	SECRETARY	REMARKS
Committee to examine the matter regarding criteria for assessment of work done by the Officers of the Assam, Nagaland, Mizoram & Arunachal Pradesh Judicial Service as well as the modification of the ACR formats for the Judicial Officers of all the States under the jurisdiction of Gauhati High Court (as per Full Court Resolution dated 13.10.2015 against Agenda Item No. 2.)	Hon'ble Mr. Justice N. Chaudhury Hon'ble Mr. Justice Suman Shyam	Registrar (Judicial)	<b>Dissolved</b>

By Order,

Sd/- H.K. Sarma,

**REGISTRAR GENERAL**

**Memo No. HC. III - 23/ 2013/ 3002 / G, Dated 18<sup>th</sup> November, 2016**

**Copy to:-**

- 1) The Registrar ( \_\_\_\_\_ ), Gauhati High Court, Guwahati.
- 2) The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl / Itanagar Bench, Naharlagun.
- 3) The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
- 4) The Joint Registrar ( \_\_\_\_\_ ), Gauhati High Court, Guwahati.
- 5) The Deputy Registrar ( \_\_\_\_\_ ), Gauhati High Court, Guwahati.
- 6) The Asstt. Registrar ( \_\_\_\_\_ ), Gauhati High Court, Guwahati.
- ✓) The System Analyst, Gauhati High Court, Guwahati. *He is requested to upload this Notification in the website of Gauhati High Court.*
- 8) The P.S. to Hon'ble Mr./Mrs. Justice \_\_\_\_\_ Gauhati High Court, Guwahati.
- 9) The C.A. to the Registrar General, Gauhati High Court, Guwahati.
- 10) The Court Manager, Gauhati High Court, Guwahati.
- 11) The Notice Board, Gauhati High Court, Guwahati.

*H.K. Sarma*  
18/11/16

**REGISTRAR GENERAL**